



# भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)

PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 345]

नई दिल्ली, शुक्रवार, जून 07, 2019/ज्येष्ठ 17, 1941

No. 345]

NEW DELHI, FRIDAY, JUNE 07, 2019/JYAISTHA 17, 1941

कार्मिक, लोक शिकायत तथा पेंशन मंत्रालय

(कार्मिक और प्रशिक्षण विभाग)

अधिसूचना

नई दिल्ली, 7 जून, 2019

**सा.का.नि. 412(अ).**—अखिल भारतीय सेवा अधिनियम, 1951 (1951 का 61) की धारा 3 की उप-धारा (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केंद्र सरकार अखिल भारतीय सेवाएं (मृत्यु-सह-सेवानिवृत्ति-लाभ) नियमावली, 1958 को आगे संशोधित करने के लिए एतद्वारा निम्नलिखित नियम बनाती है, नामतः :-

- 1 (i) इन नियमों को अखिल भारतीय सेवाएं (मृत्यु-सह-सेवानिवृत्ति-लाभ) संशोधन नियम, 2019 कहा जाए।
- (ii) यह नियम सरकारी राजपत्र में उनके प्रकाशन की तारीख से प्रभावी होंगे।

2. अखिल भारतीय सेवाएं (मृत्यु-सह-सेवानिवृत्ति-लाभ) नियमावली, 1958 में नियम 16 में उप-नियम-1क के अंतर्गत प्रथम परंतुक के पश्चात निम्नलिखित परंतुक समाविष्ट किया जाएगा, नामतः:-

“परंतु शर्त यह भी है कि उप-नियम (1क) में किसी बात के होते हुए भी केंद्र सरकार, यदि वह लोकहित में ऐसा करना उचित समझे, तो मंत्रिमंडल सचिव के 4 वर्षों के कार्यकाल से परे अतिरिक्त अवधि के लिए सेवा विस्तार दे सकती है, जो तीन महीने से अधिक नहीं होगी।”

[फा.सं. 24012/03/2019-अ.भा.से.-II]

खुशबू गोयल चौधरी, उप सचिव

**टिप्पणी :** मुख्य नियम दिनांक 18 अगस्त 1958 की सा.का.नि. संख्या 728 (असाधारण) भाग-II, खण्ड 3, उप-खण्ड (i) के माध्यम से भारत के राजपत्र में प्रकाशित किए गए थे और तत्पश्चात निम्नलिखित अधिसूचनाओं द्वारा संशोधित किए गए थे:-

क्र.सं.	सा.का.नि. सं.	दिनांक
1.	526	04 सितंबर, 1964
2.	527	03 अप्रैल, 1965
3.	528	03 अप्रैल, 1965
4.	529	03 अप्रैल, 1965
5.	572	17 अप्रैल, 1965
6.	215	12 फरवरी, 1965
7.	1915	17 फरवरी, 1966
8.	590	03 मार्च, 1968
9.	687	06 जुलाई, 1974
10.	755	02 जुलाई, 1974
11.	946	07 सितंबर, 1974
12.	27(अ)	24 जनवरी, 1975
13.	724	14 जून, 1975
14.	2264	23 अगस्त, 1975
15.	2635	08 नवंबर, 1975
16.	2030	20 दिसंबर, 1975
17.	128	31 जनवरी, 1976
18.	196	14 फरवरी, 1976
19.	316	06 मार्च, 1976
20.	504	10 अप्रैल, 1976
21.	758	05 जून, 1976
22.	757	05 जून, 1976
23.	1182	14 अगस्त, 1976
24.	1765	25 दिसंबर, 1976
25.	579	07 मई, 1977
26.	830	02 जुलाई, 1977
27.	831	02 जुलाई, 1977
28.	1598(अ)	6 नवंबर, 1977
29.	1700(अ)	24 दिसंबर, 1977
30.	252(अ)	18 फरवरी, 1978
31.	253(अ)	18 फरवरी, 1978
32.	460(अ)	08 अप्रैल, 1978
33.	922(अ)	22 जुलाई, 1978
34.	924(अ)	22 जुलाई, 1978

35.	214(अ)	02 जनवरी, 1979
36.	161(अ)	03 फरवरी, 1979
37.	373(अ)	03 फरवरी, 1979
38.	1151(अ)	15 सितंबर, 1979
39.	1291(अ)	22 अक्टूबर, 1979
40.	512(अ)	10 मई, 1980
41.	545(अ)	17 मई, 1980
42.	546(अ)	17 मई, 1980
43.	978(अ)	27 सितंबर, 1980
44.	248(अ)	07 मार्च, 1981
45.	276(अ)	14 मार्च, 1981
46.	705(अ)	01 अगस्त, 1981
47.	293(अ)	09 जनवरी, 1983
48.	557(अ)	03 जुलाई, 1983
49.	712(अ)	01 अक्टूबर, 1983
50.	33(अ)	21 जनवरी, 1984
51.	559(अ)	15 जून, 1985
52.	813(अ)	31 अगस्त, 1985
53.	275(अ)	22 मई, 1987
54.	343(अ)	03 अप्रैल, 1988
55.	271(अ)	06 जुलाई, 1988
56.	567(अ)	16 जुलाई, 1988
57.	91(अ)	25 फरवरी, 1989
58.	420(अ)	21 फरवरी, 1990
59.	101(अ)	16 फरवरी, 1991
60.	2890(अ)	23 नवंबर, 1991
61.	308(अ)	19 जून, 1993
62.	717(अ)	19 दिसंबर, 1997
63.	718(अ)	19 दिसंबर, 1997
64.	249(अ)	13 मई, 1998
65.	252(अ)	18 मई, 1998
66.	259(अ)	22 मई, 1998
67.	548(अ)	31 अगस्त, 1998
68.	719(अ)	07 दिसंबर, 1998
69.	35(अ)	14 जनवरी, 1999
70.	702(अ)	01 सितंबर, 2000
71.	355(अ)	14 मई, 2001
72.	524(अ)	11 जुलाई, 2001
73.	49(अ)	18 जनवरी, 2002

74.	779(अ)	12 नवंबर, 2002
75.	385(अ)	07 मई, 2003
76.	105(अ)	06 फरवरी, 2004
77.	820(अ)	20 दिसंबर, 2004
78.	617(अ)	30 सितंबर, 2005
79.	699(अ)	30 नवंबर, 2005
80.	727(अ)	20 दिसंबर, 2005
81.	360(अ)	12 जून, 2006
82.	20(अ)	12 जनवरी, 2007
83.	58(अ)	31 जनवरी, 2007
84.	184(अ)	09 मार्च, 2007
85.	585(अ)	28 जुलाई, 2011
86.	612(अ)	09 अगस्त, 2011
87.	492(अ)	12 जुलाई, 2013
88.	175(अ)	05 मार्च, 2014
89.	170(अ)	27 फरवरी, 2017
90.	457(अ)	16 मई, 2018

**MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS**

**(Department of Personnel and Training)**

**NOTIFICATION**

New Delhi, the 7th June, 2019

**G.S.R. 412(E).**—In exercise of the powers conferred by sub-section (1) of section 3 of the All India Services Act, 1951 (61 of 1951), the Central Government, hereby makes the following rules further to amend the All India Services (Death-Cum-Retirement-Benefits) Rules, 1958, namely :-

- 1 (i) These rules may be called the All India Services (Death-Cum-Retirement-Benefits) Amendment Rules, 2019.
- (ii) They shall be come into force from the date of their publication in the official Gazette.
2. In the All India Services (Death-Cum-Retirement-Benefits) Rules, 1958 in rule 16, after the first proviso under sub-rule 1A, the following proviso shall be inserted, namely :-

“provided also that notwithstanding anything contained in sub-rule (1A), the Central Government may, if it considers necessary in public interest to do so, give an extension in service for a further period, not exceeding three months, beyond the period of four years to the Cabinet Secretary”

[F.No. 24012/03/2019-AIS-II]

KHUSHBOO GOEL CHOWDHARY, Dy. Secy.

**Note :** The principal rules were published in the Gazette of India, vide No. G.S.R. 728 (Extraordinary) Part II, Section 3, Sub-section (i) dated the 18<sup>th</sup> August, 1958 and subsequently amended by the following notifications:-

Sl. No.	GSR No.	Date
1.	526	04 <sup>th</sup> September, 1964
2.	527	03 <sup>rd</sup> April, 1965
3.	528	03 <sup>rd</sup> April, 1965
4.	529	03 <sup>rd</sup> April, 1965
5.	572	17 <sup>th</sup> April, 1965
6.	215	12 <sup>th</sup> February, 1965

7.	1915	17 <sup>th</sup> February, 1966
8.	590	03 <sup>rd</sup> March, 1968
9.	687	06 <sup>th</sup> July, 1974
10.	755	02 <sup>nd</sup> July, 1974
11.	946	07 <sup>th</sup> September, 1974
12.	27(E)	24 <sup>th</sup> January, 1975
13.	724	14 <sup>th</sup> June, 1975
14.	2264	23 <sup>rd</sup> August, 1975
15.	2635	08 <sup>th</sup> November, 1975
16.	2030	20 <sup>th</sup> December, 1975
17.	128	31 <sup>st</sup> January, 1976
18.	196	14 <sup>th</sup> February, 1976
19.	316	06 <sup>th</sup> March, 1976
20.	504	10 <sup>th</sup> April, 1976
21.	758	05 <sup>th</sup> June, 1976
22.	757	05 <sup>th</sup> June, 1976
23.	1182	14 <sup>th</sup> August, 1976
24.	1765	25 <sup>th</sup> December, 1976
25.	579	07 <sup>th</sup> May, 1977
26.	830	02 <sup>nd</sup> July, 1977
27.	831	02 <sup>nd</sup> July, 1977
28.	1598(E)	6 <sup>th</sup> November, 1977
29.	1700(E)	24 <sup>th</sup> December, 1977
30.	252(E)	18 <sup>th</sup> February, 1978
31.	253(E)	18 <sup>th</sup> February, 1978
32.	460(E)	08 <sup>th</sup> April, 1978
33.	922(E)	22 <sup>nd</sup> July, 1978
34.	924(E)	22 <sup>nd</sup> July, 1978
35.	214(E)	02 <sup>nd</sup> January, 1979
36.	161(E)	03 <sup>rd</sup> February, 1979
37.	373(E)	03 <sup>rd</sup> February, 1979
38.	1151(E)	15 <sup>th</sup> September, 1979
39.	1291(E)	22 <sup>nd</sup> October, 1979
40.	512(E)	10 <sup>th</sup> May, 1980
41.	545(E)	17 <sup>th</sup> May, 1980
42.	546(E)	17 <sup>th</sup> May, 1980
43.	978(E)	27 <sup>th</sup> September, 1980
44.	248(E)	07 <sup>th</sup> March, 1981
45.	276(E)	14 <sup>th</sup> March, 1981
46.	705(E)	01 <sup>st</sup> August, 1981
47.	293(E)	09 <sup>th</sup> January, 1983
48.	557(E)	03 <sup>rd</sup> July, 1983
49.	712(E)	01 <sup>st</sup> October, 1983
50.	33(E)	21 <sup>st</sup> January, 1984
51.	559(E)	15 <sup>th</sup> June, 1985
52.	813(E)	31 <sup>st</sup> August, 1985
53.	275(E)	22 <sup>nd</sup> May, 1987
54.	343(E)	03 <sup>rd</sup> April, 1988
55.	271(E)	06 <sup>th</sup> July, 1988
56.	567(E)	16 <sup>th</sup> July, 1988
57.	91(E)	25 <sup>th</sup> February, 1989
58.	420(E)	21 <sup>st</sup> February, 1990
59.	101(E)	16 <sup>th</sup> February, 1991
60.	2890(E)	23 <sup>rd</sup> November, 1991
61.	308(E)	19 <sup>th</sup> June, 1993
62.	717(E)	19 <sup>th</sup> December, 1997
63.	718(E)	19 <sup>th</sup> December, 1997
64.	249(E)	13 <sup>th</sup> May, 1998
65.	252(E)	18 <sup>th</sup> May, 1998

66.	259(E)	22 <sup>nd</sup> May, 1998
67.	548(E)	31 <sup>st</sup> August, 1998
68.	719(E)	07 <sup>th</sup> December, 1998
69.	35(E)	14 <sup>th</sup> January, 1999
70.	702(E)	01 <sup>st</sup> September, 2000
71.	355(E)	14 <sup>th</sup> May, 2001
72.	524(E)	11 <sup>th</sup> July, 2001
73.	49(E)	18 <sup>th</sup> January, 2002
74.	779(E)	12 <sup>th</sup> November, 2002
75.	385(E)	07 <sup>th</sup> May, 2003
76.	105(E)	06 <sup>th</sup> February, 2004
77.	820(E)	20 <sup>th</sup> December, 2004
78.	617(E)	30 <sup>th</sup> September, 2005
79.	699(E)	30 <sup>th</sup> November, 2005
80.	727(E)	20 <sup>th</sup> December, 2005
81.	360(E)	12 <sup>th</sup> June, 2006
82.	20(E)	12 <sup>th</sup> January, 2007
83.	58(E)	31 <sup>st</sup> January, 2007
84.	184(E)	09 <sup>th</sup> March, 2007
85.	585(E)	28 <sup>th</sup> July, 2011
86.	612(E)	09 <sup>th</sup> August, 2011
87.	492(E)	12 <sup>th</sup> July, 2013
88.	175(E)	05 <sup>th</sup> March, 2014
89.	170(E)	27 <sup>th</sup> February, 2017
90.	457(E)	16 <sup>th</sup> May, 2018